

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-93/1998/6398/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Surajit Kumar Dhar,  
Principal Judge, Family Court,  
Cachar, Silchar.

Dated Guwahati the 19<sup>th</sup> July, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. 620 dated 06.07.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.07.2023**, has been granted. The Counsellor, Family Court, Cachar, Silchar shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-93/1998/6399/A, dated** , 19-07-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**